

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2415
ANSWERED ON:23.08.2013
OIL REFINING
Dias Dr. Charles

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government proposes to increase public sector involvement in oil refining gradually than allowing private sector to monopolise the petroleum sector;
- (b) if so, the details thereof and the steps taken by the Government in this regard; and
- (c) the quantity of crude oil imported by public and private sector oil companies during the year 2012-13?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a) and (b): Consequent on the de-licensing of the refinery sector (in June, 1998); a refinery can be set up anywhere in India (or its capacity augmented) by a Private or Public Sector Enterprise depending on its techno-commercial viability. At present, the refining capacity in the public sector oil companies including their joint ventures companies is 135.066 Million Metric Tonnes Per Annum (MMTPA). The refining capacity in the private sector stands at 80.00 MMTPA. The refining capacity of the public and private sector oil companies is projected to reach 194.366 MMTPA and 113.000 MMTPA respectively by 2016-2017 as per the report of the Working Group on Petroleum and Natural Gas sector on Refinery for the 12th Five Year Plan.

(c) Crude oil imported by public and private sector oil companies during the year 2012-13 is given as under:-

(Million Metric Tonnes)

Public Sector/ Joint Venture	Private Sector	Total
103.7	81.1	184.8